

NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE cum ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI. NATIONAL COMPANY LAW TRIBUNAL. HELD ON: 14/12/2016

PRESENT. SHRI K. ANANTHA PADMANABHA SWAMY. MEMBER - JUDICIAL ^{10.30 AM}

SHRI CH. MOHD SHARIEF TARIQ. MEMBER - JUDICIAL.

APPLICATION NUMBER : TCP/201/2016

PETITION NUMBER :

NAME OF THE PETITIONER(S) : CM K Subramaniam & 4 Others

NAME OF THE RESPONDENT(S) : M/s AL Housing Pvt Ltd & 5 Others

UNDER SECTION : 397/398

S NO.	NAME (INC CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

1	MOHAMED JAVED SHERIF FOR S ESWAR	COUNSEL FOR RESPONDENTS
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Mohamed Javed Sherif

ORDER

Counsel for petitioner called but absent.
Shri. Mohamed Javed Sherif, Counsel for
respondents present and prayed time
for filing sur responder. Time extended
at request. Put up on 22.12.2016 at
10.30 A.M.

Ch. Mohd. Sharief Tariq
Ch. Mohd. Sharief Tariq
Member (Judicial).

K. Anantha Padmanabha Swamy
K. Anantha Padmanabha Swamy
Member (Judicial)